

Declaration of Assets and Liabilities

50 (Est.)
13/2/25

Year 2024-2025

I, ARPANA KUMARI, son/daughter/wife of Late Ravi Shankar Singh
aged 35 years, belonging to Bihar Legislative Assembly Patna
service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000		Harsh K2	Harshika Singh	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I - Saving A/c - 50,000				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	Gold - 100 gm RS - 6,00,000 Silver - 200 gm RS - 21,000		Gold - 10 gm RS - 60,000	Gold - 05 gm RS - 39,000	
(vii)	Other assets, such as values of claims / interests	60,000				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Arunima Kumari

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value			Hassh Kumar	Hasshika Singh	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	circle-Jagdis Pur (Bhagalpur) 144059. Khatg - 31 Khesra - 263 Bakura - 144059				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	Hindu Undivided family				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Patnam Karanam.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- COCPK 4661R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PRAN - 11016769 4423

Gender :- ☐ (M/F)

Date of Birth :- 10 01 1988 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Arpana Kumari

Name of Employee: ARPANA KUMARI

Designation: Office Attendant

Department: Bihar Legislative Assembly

Place: Patna

Date: 13-02-2025

Arpana Kumari